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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

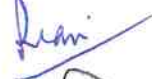

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17-02-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/458/2019 IN
PETITION NUMBER : CP/193/IB/2018
NAME OF THE PETITIONER(S) : SUNDARESAN NAGARAJAN RP (P DOT G
CONSTRUCTIONS PVT LTD)
NAME OF THE RESPONDENT(S) : V LINGARAJ
UNDER SECTION : Sec 66 & 45 of IBC

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

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|----|------------------|----------------------------|---|
| 1. | Rani Rajasekaran | Counsel for RP/Applicant |  |
| 2. | C. Valmureshi | Ref Counsel for Respondent |  |

ORDER

Due to administrative exigencies in relation to sitting in Court-II, the matter
could not be taken up today. Post this matter on 24.03.2020.

-SD-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-
(R.VARADHARAJAN)
MEMBER (JUDICIAL)